

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2021 (TUESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 1301 of 2021 in Comp. App. (AT) (Ins) No. 89 of 2021	UTI Structured Debt Opportunities Fund-I Vs. Pinkush Jaiswal	Mahesh Agarwal	Ankita Singhania Amit Jaste
2.	Comp. App. (AT) (Ins) No. 473 of 2021	Navneet Kumar Gupta Vs. Bharat Heavy Electricals Ltd.	Atul Sharma	Azeem S. V. Subba Rao Ayush Agarwal-RP

For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 675 of 2021	Landmark Outdoor Media Services Pvt. Ltd. Vs. Jitesh Gupta & Anr.	Vishal Ranjan	Neeraj Sharma-RP
4.	Comp. App. (AT) (Ins) No. 721 of 2021	Ankit A Verma Vs. Navin Srichand Kanjwani Resolution Professional BD Overseas and Fiscal Services Ltd.	Dheeraj Garg	
5.	Comp. App. (AT) (Ins) No. 725 of 2021	West Bengal Financial Corporation Vs. Krishnaswami CVR & Anr.	Madhumita Bhattacharjee	
6.	Comp. App. (AT) (Ins) No. 727 of 2021	Global Enterprise Logistics Pte. Ltd. Vs. Vivek Shukla & Anr.	Divyanshu Rai	Shohit Chaudhry
7.	Comp. App. (AT) (Ins) No. 731 of 2021	Basavaraj Koujalagi & Ors. Vs. Sumit Binani Liquidator of Gujarat NRE Coke Ltd.	Bharat Sood	
8.	Comp. App. (AT) (Ins) No. 738 of 2021	Mukesh Sharma & Ors. Vs. Earthcon Universal Infratech Pvt. Ltd. & Anr.	Rakesh Mittal	Shikhil Suri

9.	Comp. App. (AT) No. 105 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Authentic Restaurants Pvt. Ltd. & Ors.	Sandeep Bajaj	Vaibhav Sharma
10.	Comp. App. (AT) No. 107 of 2021	Buddy (Mumbai) Duty Free Services Pvt. Ltd. Vs. Amit Arora & Ors.	Sandeep Bajaj	Vaibhav Sharma

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 1089 of 2020 & I.A. No. 954 of 2021	Siemens Ltd. Vs. Meenakshi Energy Ltd. Through its Resolution Professional & Ors.	Sameer Jain	Yohaann Limathwalla Sumant Batra-R1, R2 Divyam Agarwal Sharique Hussain-R3 Anand Varma-R5 Ravi Bankar Devarakonda-RP
12.	Comp. App. (AT) (Ins) No. 1099 of 2020	Gundeep Gurdeep Singh Sood & Anr. Vs. Corporation Bank & Anr.	Arka Banerjee	PBA Srinivasan Arun Kumar Sukla Avinash MohapatraR1 R.K. Dubey Arjun Padhiyar-R2
13.	Comp. App. (AT) (Ins) No. 70 of 2021	Devendra P. Jain Liquidator of Sandhyaprakash Ltd. Vs. Office of Assistant Commissioner of Income Tax, Bhopal & Anr.	Honey Satpal	Rajat Singhai-R1 Maithili Mehta Nachiket Mehta
14.	Comp. App. (AT) (Ins) No. 273-274 of 2021	Parag Seth, Liquidator of Sai Infosystem (India) Ltd. Vs. Enforcement Directorate, Ahmedabad Through Bharat Andhale, Deputy Director. With	Honey Satpal	Zoheb Hossain Agni Sen-R1
15.	Comp. App. (AT) (Ins) No. 265 of 2021	Sunil Kumar Agarwal Liquidator of Atrium Infocomm Pvt. Ltd. Vs. Enforcement Directorate Ahmedabad through Deputy Director and Ors.	Honey Satpal	Zoheb Hossain Agni Sen-R1
16.	I.A. No. 1465 of 2021 in Comp. App. (AT) (Ins) No. 439 of 2021	Anil Tayal Resolution Professional for M/S Horizon Buildcon Pvt. Ltd. Vs. Committee of Creditors of M/S Horizon Buildcon Pvt. Ltd.	Abhishek Anand	Mayuri Raghuwanshi Pulkit Thareja Vyom Raghuvansi Purvati Wali
17.	Comp. App. (AT) (Ins) No. 543 of 2021	IDBI Bank Ltd. Vs. Indian Oil Corporation Ltd. & Anr.	Meera Murli	Amit Meharia Abhinash Agarwal Ankit Meharia-R1 Sunil Fernandes Raghav Chadha-R2

18.	Comp. App. (AT) (Ins) No. 592 of 2021	Suman Sehgal Vs. Mahender Kumar & Ors.	Sudeep Dey	
19.	Comp. App. (AT) No. 234 of 2020	Manoj Majumder Vs. Registrar of Companies, West Bengal & Anr.	Sujoy Chatterjee	Harish Vaidyanathan Shankar S. Bushra Kazim

For Hearing

20.	Comp. App. (AT) (Ins) No. 817 of 2020	Edelweiss Asset Reconstruction Company Ltd. Vs. Winsome Yarns Ltd.	Vikaram Bajaj	Pulkit Deora Eshan Kumar Siddharth Arnav Vidyarthi Aditya Maheshwari
21.	Comp. App. (AT) No. 238 of 2020	Mohindra Kumar Setia & Anr. Vs. Satguru Buildwell Pvt. Ltd.	Amol Vyas	Gunjan Pathak Nivedita Sharda-R1 to R6

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By order of Hon'ble Acting Chairperson
-sd/-
Registrar